

operation for mitigating the problem of unemployed in rural areas. Besides these programmes, there are employment opportunities to the rural labour force in on-going agricultural operations, on normal construction activities, cottage and village industries and the programme of minimum needs. The latest strategy of Integrated Rural Development is also aimed at solving the problem of unemployment. The Study Team on Rural Employment which was recently set up to go into this problem has submitted an interim report and it has been decided that, to start with, employment programmes to be taken up may be dovetailed with the programme of Integrated Rural Development.

Proposal to allow extra covered area attached to Barsatis in Delhi Colonies

1193. SHRI SUKHDEO PRASAD VERMA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Delhi Municipal Corporation propose to allow extra covered area under the Building Bye-laws to provide for construction of covered toilet, bath and kitchen attached to Barsatis in Delhi colonies in order to make them complete dwelling units;

(b) if so, the salient features of the proposal; and

(c) when a decision in the matter is expected to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI H. K. L. BHAGAT): (a) to (c). Under the existing Building Bye-Laws of the Municipal Corporation of Delhi, construction of covered toilet was allowed with the Barsatis within the permissible covered area. Recently, the Municipal Corporation of Delhi has also allowed partitioning of Barsatis and provision of Kitchen in the Barsati floor within the permissible covered area. In addition to this relaxation, Municipal Corporation of Delhi is now considering to increase

the covered area of barsatis to 500 sq-feet irrespective of the size of the plot. The Corporation has taken up the matter with the Delhi Development Authority.

Take-over of road in fishing areas of Karnataka

1194. SHRI P. R. SHENOY: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether there is a demand to take over all roads in fishing areas of Karnataka by the Centre so that these roads may be properly maintained; and

(b) if so, the reaction of the Government?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): (a) and (b). No Sir.

Baghva Irrigation Project

1195. SHRI D. K. PANDA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the stage two of Baghva Irrigation Project for construction of a dam has been taken up in view of the clearance given by the Central Water and Power Commission for the same; and

(b) if so, when?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI KEDAR NATH SINGH): (a) and (b). Baghva Project (Stage II) has not been taken up for construction as it has not yet been cleared by the Planning Commission. The project has been considered acceptable by the Advisory Committee of Planning Commission, subject to the concurrence of the Finance Department of the State Government which is awaited.